

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 211
CAA-33/ND/2020

IN THE MATTER OF:

**M/s. Electronic Tender Pvt. With
M/s. Electronic Tender.com (India) Pvt. Ltd.**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 09.11.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant
For the Income Tax Department**

**:Mr. Mohit Singhal, Adv.
:Mr. Parth Semwal, Adv.**

ORDER

Heard the submissions made by the Learned Counsel for the Petitioner and also Learned Counsel for the Income Tax Department. The Learned Counsel for the Petitioner has also shown the affidavit filed in support of the statements made in the matter. Order in this matter is reserved.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**